


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/158/252/HDB/2017
NAME OF THE COMPANY	Citly Foods Limited
NAME OF THE PETITIONER(S)	Citly Foods Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
MALLIKARJUNA RAO N	CA Practising	CA 8121 5805 8009 mnl - Co. Secy	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RANESH CHANDRA MISHRA ज्योती ज्योतिषा/ Registrar of Companies हैदराबाद और आंध्र प्रदेश और तेलंगाना Hyderabad For Andhra Pradesh And Telangana			

Heard Shri Mallikarjuna Rao. N, Learned CA for the Applicant.

Post the case on 20.11.2017.


Member (J)

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